## NH network upto a minimum two lane standards

## 3339. DR. BHARATKUMAR RAUT:

Written Answers to

SHRI PARIMAL NATHWANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether the Eleventh Five Year Plan had envisaged accelerated efforts to bring National Highway network up to a minimum two-lane standards by the end of the Twelfth Five year Plan;
  - (b) if so, the details in this regard; and
  - the progress made in this direction? (c)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

(b) and (c) Do not arise

## Linkage of Aadhaar numbers to issue driving licence

3340. SHRI T.M. SELVAGANAPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that Government has received suggestion to link Aadhaar (a) numbers to the issuance of driving licence as part of the exercise to make the norms stringent and prevent any non-Indian from obtaining licences;
  - if so, the details thereof; (b)
- whether it is also a fact that Government is considering to implement (c) the said proposal very soon; and
  - if so, any time-frame has been fixed thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (d) On the 24th August, 2011, Ministry requested Transport Departments of all States/Union Territories to issue appropriate instructions/directions to all transport officers under their administrative control to recognize 'Aadhaar' as Proof of Identity and Proof of Address for evidence of age and address for obtaining a driving license and proof of address for registration of vehicles.